GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO- †4690

TO BE ANSWERED ON-21/08/2025

VILLAGES UNDER PMJUGA

†4690. SHRI KAUSHALENDRA KUMAR:

SHRI DINESH CHANDRA YADAV:

SHRI GIRIDHARI YADAV:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the current status of the Pradhan Mantri Janjatiya Unnat Gram Abhiyan (PMJUGA);
- (b) the list of villages selected under the said abhiyan, State and district-wise; and
- (c) the details of the funds sanctioned and utilised so far thereunder, village-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

(a) & (c): Dharti Aaba Janjatiya Gram Utkarsh Abhiyan comprises of 25 interventions implemented by 17 line Ministries and aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, housing, electrification, telecommunication and providing livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years.

The current progress/achievement under DAJGUA scheme as on 18.08.2025 is given below:

S.	Ministry	Activity	Mission Target	Achievement
No			(2024-2028)	
1	Ministry of Rural	Pradhan Mantri Awas	20 Lakhs pucca houses	House Sanctioned:
	Development (MoRD)	Yojna (PMAY)- Gramin		12,56,309
		(MoRD)		House
				Completed: 4,97,384
2		Pradhan Mantri Gram	25,000 Km Road	62 roads (296.301 km)
		Sadak Yojana PMGSY		have been sanctioned
		(MoRD)		under DA-JGUA in the
				UT of J&K

				Proposal from Chhattisgarh of 606 roads (2,102.565 Km) discussed in Pre-EC held on 11.07.2025
3	Ministry of Jal Shakti	Jal Jeevan Mission (JJM)	Every eligible village/Hamlet ~63000 villages	Sanctioned Villages: 62,518 Saturated Villages: 26,607
4	Ministry of Power	Revamped Distribution Sector Scheme - RDSS	Every unelectrified HH and unconnected public institutions (~ 2.35 lakh)	- Sanctioned: 2,83,325 (2,79,122 households and 4203 Public places) - Electrified: 11,823 (HHs+PPs)
5	Ministry of New and Renewable Energy	New Solar Power Scheme- PM Surya	Every unelectrified HH and public institutions not covered through grid.	Gap identification process going on as per new guidelines
6	Ministry of Health and family Welfare	PM Ayushman Bharat Health Infrastructure Mission – PM ABHIM	1000 MMUs	As per MoHFW 70 MMU have been re- routed and operationalized.
7	Ministry of Women and Child Development	Anganwadi Centre- Poshan 2.0 (ICDS)	8000 Saksham AWC (2000 New AWC & 6000 upgradation)	- Sanctioned: 875 new AWCs - Operational: 282 AWC (Rajasthan- 115, Tamil Nadu- 3& Karnataka- 164
8	DoSE&L, Ministry of Education	Samagra Shiksha Abhiyan (SSA)	1000 hostels	- 692 hostels have been sanctioned
9	Ministry of AYUSH	National AYUSH Mission	700 Poshan Vatikas in EMRS	Draft guidelines under consultation.
10	Ministry of Communications	Universal Service Obligation Fund (USOF)	5252 villages	Target:5252 villages Already covered: 1460 villages Sanctioned Villages: 3,389 Covered Villages: 2,063
11	Ministry of Tourism	Responsible tourism (Swadesh Darshan)		Guidelines has been issued Maharashtra and Andhra Pradesh states has submitted proposals
12	Ministry of Skill Development and Entrepreneurship	Jan Shikshan Sansthan (JSS) Scheme	(i) Skilling Centres in tribal districts (ii) Training of 1000	Skilling centres: Rs 6 Cr released. 30 Skilling Centres sanctioned. First

			VDVKs and tribal	Tribal Skill center
			groups	inaugurated in
				Sonbhadra (UP).
				Training of VDVKs: For
				FY 24-25 : Rs 2.21 Cr
				was released for training
				programmes in 50
				VDVKs. 2 Master
				trainers per VDVK are
				being trained under MoT
				programme who will
				carry out capacity
				building training in
				identified 50 VDVKs.
				30 out of 100 Master
				trainers trained till now.
				For FY25-list of 250
				VDVKs is awaited from
				TRIFED.
				By 31 Sept: 4 Cr
				expected to be released
				towards recurring grant
				for training in skilling
				centres and 5.16 Cr for
				training in 50 VDVKs
13	Ministry of Agriculture	Rashtriya Krishi Vikas	Sustainable agriculture	
	and Farmers Welfare	Yojana (RKVY)	support to FRA patta	Mantri Rashtriya Krishi
			holders (~ 2 lakh)	Vikas Yojana (PM-
				RKVY) have been
				modified and proposals
				have been approved for
				4 states Assam (67000),
				Madhya Pradesh
				(95672), Odisha (5920)
				and J&K (4505), total
				benefiting 1,73,097
				beneficiaries.
				Guidelines of Pradhan
				Mantri Rashtriya Krishi
				Vikas Yojana (PM-
				RKVY) have been
				modified and proposals
				have been approved for
				4 states Assam (67000),
				Madhya Pradesh
				(95672), Odisha (5920)
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				beneficiaries.
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				Approved budget for
				F.Y. 25-26 is Rs. 325Cr,
				out of which Rs. 50cr for
				NE region& Rs. 275cr
				for other States.
14	D/o Fisheries	Pradhan Mantri Matsya	Support to tribal	Guidelines have been
		Sampada Yojana	fishermen: 10,000 IFR	modified. Regional
		(PMMSY)	and 1000 CFR	consultation has been
				done. Proposals have
				been approved for 10
				States/UTs, i.e. for
				Assam, Jharkhand,
				Nagaland, Tripura, Goa,
				Madhya Pradesh,
				Maharashtra, Bihar,
				Chhattisgarh, Himachal
				Pradesh with total
				project cost of Rs. 5218
				Lakh -Central share of
				Rs. 2968.91 Lakh, state
				share of Rs. 1747.99
				Lakh and beneficiary
				share of Rs. 501.10
				Lakh.
15	D/o Animal Husbandry	National Livestock	Livestock	Guidelines for
	and Dairying	Mission		Implementation of DA-
			to 8500 IFR holders	JGUA under the
				National Livestock
				Mission was issued to
				States dated 29.11.2024.
				Proposals have been
				sought from state.
				Project proposal for
				Odisha, which include a
				list of 1,050 units (Goat,
				Poultry, Pig Units),
				across 27 districts,
				amounting to Rs.1 Cr is
				approved.
				иррго уса.
				Proposal from the
				Proposal from the
				following states has been
				received and under
				consideration: MP-Rs

				1Cr, Assam-Rs. 1.5Cr, GJ- Rs.30Lakh and Sikkim-Rs. 1.5Cr
16	Ministry of Tribal Affairs	PMAAGY/ SCA to TD	100 TMMC - Mutli- purpose Marketing Centres	78 TMMC have been approved in 20 states
			Upgradation of Ashram Schools/Govt. Schools & Hostels for Tribals	5876 projects of schools approved in 20 states
			FRA Claim Support	(i) Proposals of preparation for 920 Community Forest Resource Rights Management Plans have been approved covering more than 90,000 hectares of forest land. (ii) Approved proposal for setting up FRA cells at 17 State Level, 324 District Level and 90 Sub Divisional Level Cells. And fund has been released to 6 States. (iii) 4 state have their portals and approved for 5 states for digitalization of claim process.
			CoC for Sickle Cell Disease in 17 states	15. oC approved in 14 states

b. the list of villages selected under the said abhiyan, State and district-wise can be seen at below URL:-

https://tribal.nic.in/downloads/dajgua/Annexure-IListVillagesunderDA-JGUA.pdf
